

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10240/2017

(Arising out of impugned final judgment and order dated 07-04-2017 in CRLA No. 199/1988 passed by the High Court Of Judicature At Allahabad)

SATYAVIR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 17-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. B.S. Chowdhary, Adv.
Ms. Ritu Rastogi, Adv.
Ms. Sasmit Tripathy, Adv.
Mr. Atul Daga, Adv.
Mr. Sanjay Kumar Visen, AOR

For Respondent(s) Mr. Sanjay Kr. Tyagi, AOR

UPON hearing the counsel the Court made the following

O R D E R

Post after ensuing summer vacation, as prayed.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER